

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 293 of 2020

IN THE MATTER OF:

National Spot Exchange Ltd.

...Appellant

Versus

Namdhari Food International Pvt. Ltd.

Through its Liquidator & Anr.

....Respondents

Present: -

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Shikhar Singh, Mr. Sandeep Bisht, Mr. Ranjan K Pandey and Mr. Vishwanathan Iyer, Advocates

For Respondent: Mr. Abhishek Anand and Mr. Mohak Sharma, Advocates for R- 1

Mr. Aaditya Pande and Mr. Rahul Chitnis, Advocates for R-2

With

Company Appeal (AT) (Insolvency) No. 301 of 2020

IN THE MATTER OF:

Deputy Collector and Competent

Authority (NSEL)

...Appellant

Versus

Namdhari Food International Pvt. Ltd.

& Ors.

....Respondents

Present: -

For Appellant: Mr. Asditya Pande and Mr. Rahul Chitnis, Advocates

For Respondent: Mr. Abhishek Anand and Mr. Mohak Sharma, Advocates for R-1

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr. Sandeep Bisht, Mr. Kauser Hussain and Mr. Anuj Tiwari, Advocates.

With

Company Appeal (AT) (Insolvency) No. 574 of 2020

IN THE MATTER OF:

National Spot Exchange Ltd.

...Appellant

Versus

Sisir Kumar Appikatla Interim RP

Metkore Alloys Industries Ltd. & Ors.

....Respondents

Present: -

For Appellant: Mr. Shikhar Singh, Mr. Sandeep Bisht and Mr. Vishwanathan Iyer, Advocates

**For Respondent: Ms. Aparna Athota and Mr. Pankaj Bhagat, Advocates for R-1
Mr. Aaditya Pande and Mr. Rahul Chitnis, Advocates for R-2 & 3.
Mr. S. Bhutrohmanand and Mr. Manmadharao, Advocates for R-4.**

With

Company Appeal (AT) (Insolvency) No. 575 of 2020

IN THE MATTER OF:

Marathe Hospitality through Its Partner

Anoop Naik

...Appellant

Versus

Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.

.....Respondents

Present: -

For Appellant: Mr. Shikhar Singh, Mr. Sandeep Bisht and Abhijeet Sinha, Advocates.

**For Respondent: Mr. Shyam Kapadia (Counsel for IRP), Mr. Saurabh Pandya (Counsel for IRP), Mr. Mahesh Sureka (IRP) and Mr. Madhur Mahajan, Advocates
Mr. Aaditya Pande and Rahul Chitnis, Advocates for R-5 & R-6**

With

Company Appeal (AT) (Insolvency) No. 611 of 2020

IN THE MATTER OF:

Competent Authority and Deputy

Collector (NSEL)

...Appellant

Versus

Sisir Kumar Appikatla Interim Resolution

Professional Metkore Alloys Industries Ltd. & Ors.

.....Respondents

Present: -

For Appellant: Mr. Aaditya Pande and Mr. Rahul Chitnis, Advocates

Company Appeal (AT) (Insolvency) Nos. 293, 301, 574, 575, 611 & 764 of 2020

For Respondent: Mr. Anuj Tiwari (NSE), Mr. Sandeep Bisht and Mr. Vishwanathan Iyer (NSE), Advocates.

Mr. Mahesh Surekha and Mr. Pankaj Bhagat, Advocates for R-1

Mr. S. Bhutrohmanand and

Mr. Manmadharao, Advocates for R-4.

With

Company Appeal (AT) (Insolvency) No. 764 of 2020

IN THE MATTER OF:

Sub Divisional Officer, Sub Division

Nashik, District Nashik

...Appellant

Versus

Mahesh Sureka, Resolution Professional of

Phadnis Resorts & Spa India Ltd. & Ors.

.....Respondents

Present: -

For Appellant: Mr. Aaditya Pande and Mr. Rahul Chitnis, Advocates

For Respondent: Mr. Saurabh Pandya and Mr. Mahesh Surekha, Advocates for IRP.

Mr. Abhijeet Sinha, Mr. Anuj Tiwari and Sandeep Bisht, Advocates for R-5

ORDER

(Through Virtual Mode)

21.09.2020 It is agreed at the bar that Shree Rahul Chitnis, Advocate representing the State of Maharashtra in all the Appeals will indicate to this Appellate Tribunal the issue which is common to all the Appeals so that after dealing with the same all the Appeals can be heard individually with regard to their distinct issues.

Mr. Rahul Chitnis, Advocate will file the notes within two weeks with prior circulation to the learned counsels in all the Appeals.

Let pleadings be completed in all the Appeals.

Company Appeal (AT) (Insolvency) Nos. 293, 301, 574, 575, 611 & 764 of 2020

Let these Appeals be listed together 'For Admission (After Notice)' on **2nd November, 2020.**

Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

R N/gc.